

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.75 of 2012 &
I.A. No. 145 of 2012

Dated : 23rd April, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Solar Energy Society of India ... Appellant(s)
Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Venkatesh

Counsel for the Respondent (s):Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Admit. Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2. Notice to be issued to the other Respondents returnable on 17.05.2012. Dasti service is permitted.

Post the matter on **17.05.2012.** In the meantime, reply be filed by the Respondent No.2 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs